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due course more production will be there in the private sector and the public sector and decontrol will help bring in investment from the private sector.

MR. CHAIRMAN: You have gone a long way. His question is limited to Bokaro Steel Kant.

SHRI S. JAIPAL REDDY: Mr. Chairman, Sir, you are very generous in getting the plinth of my question widened and the Minister is even more generous. The Minister got confused between privatisation and decontrolling the price and distribution. I referred to decontrolling of prices of steel which is not the Isame as privatisation. Certain parts of the sector could be privatised.

MR. CHAIRMAN: Then put your question.

SHRI S. JAIPAL REDDY: Sir, now the prices of steel have been decontrolled. My question is: What is the assessment of the Government in regard to the consequences of decontrol?

SHRI SANTOSH MOHAN DEV: Sir, this is a wrong phenomenon in Out of the country. the total pro duction in the country, integrated steel plants produce sixty per cent. Forty per cent of the production is being done by the secondary sector. If you go to Delhi market today the price difference between the private and the public sector sector is Rs. 2500 to Rs. 2700. People are accepting it. But we don't increase. The ex-Finance Minister is here; he will hear me out. We are selling lower steel at rate. a Till today except in respect of excise duty and railway freight we have not increased one paisa. Sir, excise duty has been fixed In the Budget and that is Rs. 250 to Rs. 500. Decontrol also has not affected the market. Rather, because the scrap is coming from outside, the price of scrap has gone down by Rs. 500. I am telling you every fortnight I am monitoring. The prices have not gone

out of control due to the Steel Authority. Even in the secondary sector price is still stable. Immediately after decontrol there was a tendency, which has been checked. I am sure...

SHRI JAGESH DESAI: What about cement decontrol?

SHRI SANTOSH MOHAN DEV: I am not to answer about cement. Sir, this is the real position.

*249. [Transferred to the 16th March, 1992].

*250. [The questioner (Shri Shab-bir Ahmad Solaria) was absent. For answer vide col. 45 infra],

*251. [The questioner (Shri Krishna Kumar Birla) was absent. For answer vide col. 45-46 infra].

*252. [The questioner (Dr. Narred-dy Thulasi Reddy) was absent. For answer vide col. 46 infra].

*253. [The questioner (Shrimati Ratan Kumari) was absent. For answer vide col. 46 infral.

*254. [The questioners, (Shri Sikander Bakht and Shri Jagdish Prasad Mathur) were absent. For answer vide col. 47 infra].

Identification of Historical and religious places in, Hartyana

*256. SHRIMATI SUSHMA SWARAJ: †

SHRI MOHINDER SINGH LATHER:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether Government have identified some places of historical

[†]The question was actually asked on the floor of the House by Shrimati Sushma Swarai.

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and religious significance in Haryana for their development and protection; if so, the names of such places; and

(b) the steps taken for their developments

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) A Statement of such ancient and histi ri-rol monuments] sites in Haryana

State which have been identified as of national importance is placed on the Table of the House. These are protected and. preserved by the Archaeological Survey of India. [See

The following steps are taken for their protection and development: — (i) Structural repairs (ii) Annual maintenance (iii) Chemical preservation (iv) Horticultural operations (v) Provision of public amenities.

Statement

List of Centrally protected monuments/sites identified as Historical and Religious places in Haryana

HARYANA STATE

		HARYANA STATE				
SI. No. Locality		Name of monument/site				
1	2	3				
		AMBALA DISTRICT				
		BHIWANI DISTRICT				
2 1	Naurangabad	Ancient site				
		FARIDABAD DISTRICT				
4 A	Anangpur	Bund or Dam				
5 A	Aurangabad	. Kos Minar No. 22				
6 I	Banchchari	-do- No. 24				
7	-do-	-do- No. 25				
8 I	Bhulwana	-do- No. 27				
9 (Gudhpuri	-do- No. 16				
10	-do-	-do- No. 17				
11	Hodal .	No. 26				
12 I	Khatela	-do- No. 23				
13 K	Khora Sarai	do- No. 21				
14	Khusropur	-do- No. 20				
15 k	Khwaja Sarai	-do- No. 10				
16	-do-	Mughal Bridge over Buddhiawala Nala				
17 Lakharpur		Surajkund masonry tank				
18 Mawai						

35 Oral Answers	[RAJYA SAB	HA]	to Questions	36
1 2			3	
19. Mujessar		-do-	No. 13	
20 Palwal		-do	No. 19	
21 Sikri		-do-	No. 15	
	GURGAON	DISTRICT	J	
22 Farrukhnagar .		Baoli Gha	us Ali Shah	
23 Sarai Ali Vardi Khan		Mosque of	Ali Vardi Khan	
	HISSAR	DISTRICT		
24 Agroha		Mound		
25 Banwali Sotra .		Ancient si	te at Banwali Sotra	
26 Barwala		Small roo	fless mosque	
27 Fatehabad		. Hymayı	n's Mosque	
28 -do-		. Lat of I	Feroz Shah	
29 Hansi .		Barsi gate	:	
30 -do		Ruined (Qila	
31. Hissar		Feroz Sha	h's Palace and Tahkhana	as
32 -do		. Gujri M	ahal	
33 -do		. Lat-ki-N	I asjid	
34 -do		. Sculptur bastion of t Mosque	ed bracket on the outer he fort close by Feroz	wall of the Shah's
35 -do-		. Talaqi C	ate	
36 -do-		. Tomb of	f the Chalis Hafiz	
	KAITHAL	DISTRICT		
37. Siwan		Ther Pola	ar	
	NARNAL	DISTRICT		
38 Bheni Kalat		. Kos Mir	ar	
39 Daha		-do-		
40 Gharaunda		. Gateway	of Mughal Sarai	
41. –do-		. Two Ko	s Minars	
42 Karnal		. Cantonn	nent Church Tower	
43 -do-		. Cantonn	nent Northern cemetery	

2 1 3 44 -do- . European soldier's graves Two Kos Minars 45 -do-46 KohandKos Minar 47 Kutaildo-Taraori Two Kos Minars KURUKSHETRA DISTRICT 49 50 do. 51 -do-52 Bhiwani Khera 53 Fatehpur do. 54 do. Ancient mound known as "Raja-Karan-ka-Kila" Thanesar. 56 -do-57 -do-58 -do-......Shaikh Chill's Tomb 59 Sarai Sukhi 60 Shahabad do. 61 Jainpura do. MAHENDRAGARH DISTRICT 62 NaraulJai Mahal and adjacent land 63 -do-......Shah Ibrahim's Tomb 64 -do-PANIPAT DISTRICT 65 Jatipur Kala AmbObelisk commemorating the Third Battle of Panipat 67 Kiwana Kos Minardo. 68 Manana 69 Panipat Bab-i-Faiz Gate

श्रीमती सुषमा स्वराज : सभापति जी, एक लम्बी सूची जिलेवार, जिन स्थलों को ऐतिहासिक श्रीर श्राधिक महत्व का हरि-याणा में घोषित किया गया है, मंत्री जी ने प्रदान की हैं। मैं इनका करनाल जिले की सूची की श्रीर ध्यान दिलाना चाहती हूं श्रापके ाध्यम से। इसमें 11 स्थलों की पहचान इन्होंने की है लेकिन करनाल जिले का एक ग्राम है सालदन जहां जरामंघ का किला है ग्रीर बहुत पवित्र धार्मिक स्थान है। उस गांव के श्रीर उस पूरे इलाके के लोगों की यह मांग रही है कि इसकी ऐतिहासिक ग्रीर धार्मिक महस्व का स्थान घोषित करें। सरकार

इसके विकास स्रोर संरक्षण का कार्ये अपने हत्य में ले। लेकिन उस गांव स्रौर स्थल का उल्लेख इस सूची में नहीं है। मैं मंत्री महोदय से जाननः चाहती हूं कि उस इलाके को ऐतिहासिक स्रौर धार्मिक मास्व का क्यों नहीं घोषित किया गया।

श्री प्रार्जुन सिंह : सभापित महोदय, माननीय सदस्या का जो सुझाव है मैं निश्चित रूप से उस पर विचार करके जो समुचित कार्यवाही होगी धरने का प्रयास करूंगा ।

श्रीमतो मुखमा स्वराज: मेरा दूसरा प्रश्त यह है कि किसी भी स्थल को धार्मिक या 41

अबार क्या होता है और उसके लिये क्या-क्या प्रक्रिया अपता जाती है और क्या तमाम राज्यों में इन प्रक्रिया को एक हो बार समाप्त कर दिया गया है या वह एक निरम्तर रूप से एक जारी प्रक्रिया है? ऐसे बहुत से क्षेत्र जिनका उल्लेख इस सूची में नहीं है क्या सांसद लोग या वहां के गण-मान्य नागरिक अपने-अपने क्षेत्र में ऐसी चीजों के बारे में उनके मंत्रालय का लिख सकते हैं? दूपरा उसका आधार और प्रक्रिया क्या है यह मैं जानना चाहती हं?

श्री गर्जुन सिंह : सभापति जी, किसी भी स्थान को ऐतिहातिक महत्व या स्थान घोषित करने के लिए बहुत स्पष्ट श्राधार हैं क्योंकि ये जीजें केवत किन्हीं लोगों के मतों पर तो नहीं श्राधारित रह सकती हैं। ई उस है ऐति। हसिक आधार भिलते हों या और किसी प्रकार के प्रमाण मिलते हों या ग्रींर भी ऐसे कोई तथ्य सामने आते हों जिए[:] इस प्रकार के <mark>फ</mark>ैसले पर पहुंचने में सहयता मिली हो । लेकिन इतके अतिरिक्त यदि कोई भी व्यक्ति या कोई भी मानतीय सदस्य किसी ऐसे तथ्य की स्रोर ध्यान ब्राकवित करते हैं जिन पर नजर डालकर किसी विषय पर निर्णय लेना अवश्यक हो तो निश्चित रूप से उस पर निर्णय लिया जाएगा ।

श्री महेन्द्र सिंह लाठर : सभापित महो दय, से बहु जल्दी-जल्दी मिनिस्टर साहब मे पूछना चाहूंगा करनाल द नवीर कर्ण का बसाया हुआ है । उस ं नाम से शहर का न म है । वहां पर एक कर्णताल है में बड़ा हैरान हुआ कि करनाल जिले की लिस्ट में कर्णता नहीं रखा गया है । वह एक ऐस. य नुभेंट है जिसकी सरकार को मेनटेन करना चाहिये । बहुत हिस्टारि-कल इस्पारटेंस का है । क्या सरकार ऐसा करेगी ?

श्री अर्जुत सिंह : सभापित महोदय, जो मैंने पहले सदस्या को कहा, निश्चित रूप से हम आपके इस सुझाव पर विचार तो कर सकते हैं। ढा॰ रत्नाकर पाण्डेय: साननीय सभा-पित जी, मंत्री महोदय तो विस्तृत विवरण दिया है उसमें पुराणों में उल्लि-खित कुरुक्षेत्र शार पानीपत का नाम है। सारे देश और सारी दुनिया में इस दोनों जगहों का नम । इनको दूरिस्थ सेंटर शार ऐतिहासिक महास का स्मारक स्थल बनाने के लिए क्या मानव संसाधन और विकास मंत्री जी ने कोई विशेष योजना बनाई है ? यदि नहीं बनाई है तो क्या कोई योजना बनायेंगे ? (अववधान)

to Questions

इनक ऐतिहानिक स्थल बनाने के परिपेक्स में इनकः विश्व व्यापी जो प्रभाव है वह सार्थक होगा ।

MR. CHAIRMAN Question Hour is over.

Written Answers to Questions Issue of licences to new sugar mills

*243. SHRI ASHWANI KUMAR: Will the Minister of FOOD be pleased to state:

- (a) whether it is a fact that preference is being given to the public sector in the matter of issuing licences to new sugar mills;
 - (b) if so, the reasons therefor;
- (c) whether it is a fact that theproductivity of sugar mills in the private sector is greater than the productivity in the public and cooperative sectors; and
- (d) if so, whether Government propose to re-examine the guidelines for the issue of licences to new sugar mills?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) As per the Licensing Policy Guidelines issued vide Press Note dated 8-11-1991 for the sugar year 1991-92 and the 8th Five Year Plan (1992-93—1996-97), other things being equal, preference